

**GOVERNMENT OF INDIA  
INFORMATION AND BROADCASTING  
LOK SABHA**

UNSTARRED QUESTION NO:607

ANSWERED ON:03.03.2005

PERMISSION TO FOREIGN COMPANIES FOR DD TELECASTING SERVICE

Yadav Shri Giridhari;Yadav Shri M. Anjan Kumar

**Will the Minister of INFORMATION AND BROADCASTING be pleased to state:**

- (a) the details of foreign companies to whom permission has been accorded for Doordarshan telecasting services in India at present;
- (b) the details of conditions on which permission has been accorded to these companies for telecasting;
- (c) the details of the companies telecasting in Indian languages along with names of Indian languages, company-wise and the status of telecast in English by these companies;
- (d) the names of the channels alongwith the duration of average telecast by these companies, day-wise;
- (e) whether any amount or royalty has been fixed by these companies in this regard; and
- (f) if so, the details thereof?

**Answer**

THE MINISTER OF INFORMATION AND BROADCASTING AND CULTURE (SHRI S. JAIPAL REDDY)

- (a) : Prasar Bharati has stated that no foreign company has been allotted time slots on any Doordarshan channel.
- (b) to (f) : Do not arise.